T.C.P. No. 61/(MAH)/2005 CA No. 98/2016 & 185/2010

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017

NAME OF THE PARTIES:

Mr. Sujan Parikh

V/s.

M/s. Natvar Parikh Company Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
49.	Ankida Desky	orde QL	Drule
	algeri Thakk	Respondent). Sky O. cai i b Applicant NO 1 185/2010 2	Madhar
	Righan Gupto Wadio Ighand Regionants is and Respon	n CA/185/2010	Algl.

ORDER

ORDER

<u>CA 167/2009 IN TCP No. 18/397-398/NCLT/MB/MAH/2005</u> CA 98/2016 & 185/2010 IN TCP No. 61/397-398/NCLT/MB/MAH/2005

Counsel for the Petitioner as well as Respondent are present.

Oral submissions are complete.

Written submissions are filed in TCP 61/2005, as to CA 167/2009 in CP 18/2005, Respondent's side has not filed written submission. The Respondent's Counsel is hereby directed to submit written submission by next date of hearing.

List both the matters on 06.10.2017.

Sd/-V. NALLASENAPATHY Member (Technical) Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)